

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/06	TP 03/16	For hearing	397/ 398	Devaraj Dharmarajan Vs. Fire Bricks & Potteries P. Ltd. & 7 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	LAKSHMI MENON (For CK Nandakumar Law Chambers) 9880073412	Petitioner	Lakshmi
2.	ABHISIT ATUR 9663309317	Respondent No. 6 to 8	Abhisit
3.	Aishwarya. Ak	Respondent No. 9	Aishwarya
4.	A. Murali & Sejalli	Respondent 1 to 5 and 16	Sejalli

**ORDER**

Counsel for Petitioner is present. Counsel for Respondents are also present. I.A 148/17 is taken up today. Counsel for Respondent requested time for filing counter/objections. List it on 7/12/2017.

  
**Member (T)**

  
**Member (J)**